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उद्योग मंत्री (श्री जे. वॅगल राष): (क) साइकिल कारपोरेशन श्राक इण्डिया में इस समय कार्यरत कर्मचारियों की संख्या 3945 है।

(ख) जी, हां । पिछले सीन वर्षों के दौरान कारपोरेशन द्वारा उठाया गया घाटा निम्न प्रंकार है :---

ييدًا 11 ا	(लाख रुपए में)
1985-86	() 819
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घाटे के विभिन्न कारण हैं जैसे पुरानो और ग्रप्रचलित मझीनें, फालतू श्रम-शक्ति, उत्पादन की ऊंची लागत, नकदी की खराब स्थिति तथा इसके परिणामस्वरुप कार्यशील पूंजी की ग्रपर्याप्त उपलब्धता।

## Introduction of Direct Telephone Connections

# 4615. SHRIMATI SATYA BAHIN: SHRIMATI VEENA VERMA: SHRI KARIL VERMA:

Will the Minister of Communications be pleased to state :

(a) Whether Government propose to introduce DTC (Direct Telephone Connection) Scheme linking nearby districts; and

(b) If so, what are the details thereof?

THE MINISTER OF COMMU-NICATIONS (SHRI BIR BAHA-DUR SINGH): (a) Yes Sir.

(b) All the district headquarters in the country which are not yet

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provided with National STD, have been planned to be provided with this facility by connecting them to the Trunk Automatic Exchanges network.

Setting up of an earth Station at Dallas in USA

## 4616. **SHRI BASUDEB MO-**HAPATRA:

Will the Minister of COMMUNI-CATIONS be pleased to state :

(a) whether there is any proposal to set up an Earth Station at Dallas in U.S.A. and another Bhubaneswara;

(b) if so, in what manner both the Earth Stations will be connected and what are the aims and objects of such Centre; and

(c) the total investment of the project and what will be the share of the Central Government in the project?

THE MINISTER OF COMMU-NICATIONS (SHRI BIR BAHADUR SINGH): (a) A proposal has been received to link Dallas in U.S.A. and Bhubaneswar through satellite.

(b) The proposal is under consideration and no final decision has been taken. The proposal is in connection with software export.

(c) Total investment and the share of the Central Government will be known only after a final decision is taken.

#### **Demands of Telecom Technicians**

4617. SHRI PRAMOD MAHA-JAN : Will the Minister of Communications be pleased to refer to the answer to Starred Question 343 given in the Rajya Sabha on the 22nd August, 1988 and state:

(a) When the talks with the agitating technicians of Telecommunication Department were held last; and

(b) What are the demands made at the meeting and what decisions were taken in this regard?

THE MINISTER OF COMMU-NICATIONS (SHRI BIR BAHAD-DUR SINGH) : The Starred Question No. 343 answered on 22-8-88 did not relate to the demands of Telecom. Technicians. Presumably, the Hon'ble Member has in mind an Unstarred Question No. 653 answered on 1-8-1988.

(a) Talks were held with the agitating employees as late as 30th August, 88 and 31st August, 1988.

(b) The Union representatives made a demand for withdrawal of the administrative instructions dated 25-7-88 issued by the Department for meeting the situation arising out of agitation and for maintenance of telecom. services. This demand could not be accepted for obvious reasons so long as agitation is current and since the Department has the responsibility of providing telecom. services to the public.

## Committee to Assess the Overcharged Amounts

4618. SHRI CHITTA BASU : Will the Minister of Industry be pleased to refer to the answer to Unstarred Question; 1392 given in the Rajya Sabha on the 9th May, 1988 and state:

(a) Whether it is a fact that contrary to the judgement of the Supreme Court, the amount due from the companies upto the 31st December, 1983 has been worked out;

(b) What is the significance of this date and what are the details of the quantity and the amount due on each unit and the total amount due on each bulk drug/formulation;

(c) By when the cases of all the 12 companies from which the amount due up:0 31st December, 1983 would be finalised;

(d) Whether it is a fact that the first committee has been wound up and a second three-member committee has been appointed to do the job of assessing the amount due; and

(e) If so, what are the names of the members alongwith their designations and what are the terms of reference of this committee?

THE MINISTER OF INDUS-TRY (SHRI J. VENGAL RAO) : (a) The special team has assessed the amounts after verifying the records of the companies concerned keeping in view the principles upheld by the Supreme Court regarding fixing the prices of scheduled drugs.

(b) Since the prices of drugs involved have not been revised since 1980, a decision was taken to give a hearing to the companies concerned on their price revision applications for prices after 31st December, 1983.

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